BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(CAA) NO.206/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M.

Name of the Company Under Section		Stylo Graphics Pvt Ltd & 3 Ors.		

1. Mr D. N. Sharma) Adr Jakeloroms 2. Mr T. Khaitan) Adr Jakeloroms

2417/17

$\underline{24_07_2017-CA(CAA)\ No.206/KB/2017-Stylo\ Graphics\ Pvt.\ Ltd.\ and\ 3\ Ors.}$

ORDER

Ld. Lawyers on behalf of petitioner(s) are present.

Order reserved.

MANORAMA KUMARI MEMBER(J)